## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 36/(MAH)/2015 CA No. 97/2016

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 01.02.2017

NAME OF THE PARTIES: Mr. Sagar Ambadekar

V/s. M/s. Urban Genesis Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

D Manish Parde PCS-for Petitions.

D RTRajaura Advocate for Respondents Jose.

## ORDER

## CA No. 97/16 in CP No. 36/397-398/CLB/MB/MAH/2015

- 1. The Learned Representatives of both the sides are present.
- 2. At the request of the parties adjourned to 02.03.2017 for final hearing.

Sd/-

B.S.V. PRAKASH KUMAR MEMBER (JUDICIAL).

01.02.2017.